

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

IA 113 of 2020 in CP(IB) 23 of 2017

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2020

Name of the Company:

New Tech Fitting Pvt Ltd
V/s
Rajkot Nagarik Sahakari Bank Ltd

Section:

10/60 of IBC, 2016

ORDER

Learned Counsel Mr. Rajesh Bohra appeared for the Applicant.

Learned Counsel Ms. Noopur Dalal appeared for the Rajkot Nagarik Sahakari Bank Ltd.

Learned Counsel Mr. Raju Kothari a.w. Learned Counsel Mr. Anip Gandhi appeared for the SBI

The matter stands adjourned to 07.10.2020.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 17th day of August, 2020.